

RAJASTHAN HIGH COURT, JODHPUR
ORDER

No. Misc./14 /2019

Date 22/10/2019


Whereas, Shri Ramji Lal Chaura, Advocate (R/1804/2010) was appointed as Oath Commissioner under Rule 33 of Rajasthan High Court Rules, 1952, for the Calendar Year-2019 for Rajasthan High Court, Jaipur Bench, Jaipur vide Misc. Order No.11 dated 6/12/2018.

And whereas, in the matter of D.B. Civil Misc. Appeal No. 2082/2019, Ms. Bhawna Anand Vs Rahil Kumar Jawa, vide order dated 27.08.2019, Hon'ble Rajasthan High Court, Bench at Jaipur has noted a clear finding, after affording opportunity of hearing to Shri Chaura, that he attested the affidavit in absence of the deponent and directed the Registrar (Judicial) Jaipur Bench, Jaipur to conduct enquiry under Section 340 Cr.P.C. as to why he should not be proceeded for the offence of perjury. Hon'ble Court further directed to initiate proceedings for cancellation of his license as Oath Commissioner.

And whereas, in above enquiry under Section 340 Cr.P.C., after taking explanation of Shri Chaura, the Registrar (Judicial) has submitted report before Hon'ble Court whereupon after affording opportunity of hearing to Shri Chaura, Hon'ble Court directed the Registrar (Judicial) to file a criminal complaint against him.

On thorough examination of the matter and taking note that Shri Ramji Lal Chaura has already been given ample opportunity of hearing, it was found that the act and conduct of Shri Ramji Lal Chaura are unbecoming of an Oath Commissioner, therefore, Shri Ramji Lal Chaura (R/1804/2010) is hereby removed from the panel of Oath Commissioner u/r 39 of Rajasthan High Court Rules 1952 with immediate effect.

BY ORDER



REGISTRAR GENERAL

No. Gen/XIX/Misc/1036/2019/1500

Dated 22/10/2019

Copy forwarded to the following for information and necessary action.

1. The Registrar (Admn.), RHC, Jodhpur/Jaipur Bench, Jaipur
2. All Registrars, Raj. High Court, Jodhpur/ Jaipur.
3. The O.S.D. (F&I), Raj. High Court, Jodhpur.
4. The Registrar-cum-CPC, Raj. High Court, Jaipur.
5. The Registrar (Judicial), RHC, Jodhpur/ Jaipur Bench, Jaipur.
6. The Chairman/Vice Chairman/Secretary, Rajasthan High Court, Jodhpur.
7. All Joint Registrars / All Deputy Registrars /All Assistant Registrars, Judicial Side, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
8. All Administrative Officers Judicial, Judicial Side, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
9. The President, Raj. High Court Advocates Association, Jodhpur.
10. The President, Raj. High Court Lawyers Association, Jodhpur.
11. The President, Raj. High Court Bar Association, Jaipur.
12. The President, the Jaipur Bar Association, Jaipur.
13. The AOJ, Stamp Reporter Section, RHC, Jodhpur /Jaipur Bench, Jaipur.
14. Shri Ramji Lal Chaura, Oath Commissioner, Rajasthan High Court, Jaipur Bench, Jaipur.


REGISTRAR GENERAL